

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**11. Company Application 104/2024 In C.A.(CAA)/151(MB)2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

**NAME OF THE PARTIES: - Swiss Indian Chamber of Commerce India**  
**IN THE MATTER OF**  
**Swiss Indian Chamber of Commerce India**

**Section: - Rule 11 of NCLT Sec. 230-232, Section 234 of Companies Act, 2016**

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**ORDER**

**Company Application/104/2024: -**

**Presence: -**

None Present

..... Petitioner/Applicant.

List this matter on **23.09.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**